

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/68/2017
NAME OF THE PETITIONER : CENTURY OFFSET PRINTERS KERALA PVT LTD
UNDER SECTION : 252

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

1. Rajasekha V.K. d B. Sarath babu	For Petitioner.	B. Gokm
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2. Ambili B Company Prosecutor for Kerala	Respondent	[Signature]
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ORDER

Shri Rajasekhar V.K, counsel for petitioner present. Ms Ambili B, Company Prosecutor, ROC, Kerala, representing the respondent present and prayed time for filing a memo with an additional prayer. Time extended at request. Put up on 26.10.2017 at 10.30 A.M.

bc

K Anantha Padmanabha Swamy
Member (Judicial)